NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), **Shri Rajeswara Rao Vittanala**
2. Hon'ble Member (T), **Shri Ashutosh Chandra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 177/BB/2020	For admission	Sec 9 of I&B code 2016	Allegis Service (India) Pvt Ltd	Ritika Ravikumar for Indus Law	M/s Cryptgraph Techno-logies Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Ms. RITIKA RAVIKUMAR - Advocate

ADVOCATE FOR RESPONDENT/s: —

O R D E R

Heard Ms. Ritika Ravikiran, learned Counsel for the Petitioner through Video Conference.

The learned Counsel for the Petitioner states that they have also done paper publication and compliance affidavit is filed. Time for the same gets over on 04.03.2021.

Post the case "for Admission" on **04.03.2021**

MEMBER (T) MEMBER (J)

Brunda
Verified
Court Officer